	(F	iling under clause (d	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	03	2670172493	03	2670172493	93.22				<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	14	84362482	14	84362482	2.95				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)						0			NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	03	38088225						38088225	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	34	109878804	34	109846270	3.83		32534		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		54	2902502004	51	2864381245	100.00	0	32534	38088225	